

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

Tuesday, this the 18th day of August, 2020

OA No.62/475/2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Dr. Bhagwan Sahai, Member (A)**

**Ms. Muneeba Manzoor, aged 26 years,
D/o Manzoor Ahmad Bhat,
Resident of Lurim Anantnag.**

...Applicant

(By advocate: Mr. Sofi Furkhan Yakub)

Versus

1. **Union Territory of Jammu and Kashmir through Principal/Commissioner Secretary to Government Health and Medical Education Department, Civil Secretariat, Jammu/Srinagar.**
2. **Dean Medical Faculty, SKIMS Soura, Srinagar.**
3. **Principal , Government Medical College, Anantnag.**

...Respondents

(By advocate: Mr. Amit Gupta)

ORAL ORDER

(As per Hon'ble Mr. Justice L Narasimha Reddy, Chairman)

The applicant completed her graduation in Nursing course and thereafter got admission in the Post Graduation course on the basis of the performance in the entrance examination. At present, she is studying PG in nursing skills in an Institution, at Srinagar.

2. The respondents initiated steps for appointment to the post of Staff Nurses. The applicant participated therein and was selected. She was also appointed as Staff Nurse on 05.05.2020. The applicant contends that there exists a provision for sponsoring of in service candidates to study PG course and that she can be extended that benefit. In the alternative it is urged that the applicant may be permitted to join duty as a Staff Nurse after completion of PG course which is likely to take place in September 2020.



3. We heard Mr.Sofi Furkhan Yakub, learned counsel for the applicant and Mr. Amit Gupta, learned counsel for the respondents at the stage of admission in detail.

4. It is a matter of record that (a) the applicant is studying PG course in nursing and (2) she was selected and appointed as Staff Nurse. While the admission into the PG course is in the year 2018, her appointment as Staff Nurse was in 2020. As of now, she is about to complete the PG course. It may be true that there exists a facility for sponsoring in-service candidate to study PG nursing course. However, the applicant cannot be extended that facility, in view of the fact that she was not a Staff Nurse by the time, she was admitted in the PG course.

5. The other grievance of the applicant is as regards the joining in the post. The applicant is at the verge of the completion of the PG course. Her entire study would go waste, if she discontinues the PG course for the purpose of joining to the post of Staff Nurse. The delay of one month from now in joining the duty would not cause much hardship to anyone.

6. We, therefore, partly allow the OA directing that the applicant shall be entitled to join the duty as Staff Nurse as soon as she completes the PG course in Nursing, which is said to take place in September, 2020.

7. There shall be no order as to costs.

(DR.BHAGWAN SAHAI)
MEMBER (ADMN.)

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

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